

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt Ltd
And
Mehtar Investment Pvt Ltd.

...

Applicant/Petitioner

Order under Rule 16(d) NCLT, 2016.

Order delivered on 21.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

None present.

List on 19.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

21.01.2021
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